

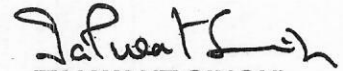
OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No. 1129/34695-712/F.1(3)/Gaz/2018 dated 19.05.2018, the following Committee is hereby re-constituted, with immediate effect :-

Name of Committee	Name of Judicial Officer	Designation
Committee to examine the complaints of sexual harassment against the women employees	Ms. Poonam Chaudhary Addl. Sessions Judge (Central)	Chairperson
	Ms. Kiran Bansal Spl. Judge (PC Act) (ACB) (Central)	Member
	Ms. Smita Garg Addl. Sessions Judge (FTC) (West)	Member
	Sh. Viplav Dabas Civil Judge (Central)	Member
	Ms. Jaya Goyal Advocate	Mediator/Advocate
	Ms. Durgesh Nandini Senior Judicial Assistant	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


(TALWANT SINGH)

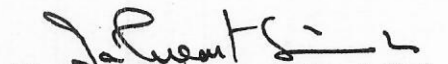
District & Sessions Judge (HQs)

No. 2545/79652-79672 /F.1(3)/Gaz/18

Delhi
Dated : 20 NOV 2018

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officiating District & Sessions Judge (West), Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. Ms. Manju Bindra, Administrative Officer (Judicial), Admin. Branch (Central) Tis Hazari Courts.
5. Ms. Jaya Goyal, Advocate/Mediator, Tis Hazari Courts, Delhi
6. The AO(J), Admn. Branch (I, II & III), Accounts Branch, Care Taking Branch (Central), Tis Hazari Courts, Delhi.
7. The P.S./Reader to the undersigned.
8. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
9. The Secretary, Bar Association, Tis Hazari Courts, Delhi.


District & Sessions Judge (HQs)
Delhi